

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No225
CA(CAA)/52(AHM)2022

Proceedings under Section 230-232
Co.Act,2013

IN THE MATTER OF:

Nexion International Private Limited
Nexion Surface Private Limited
Simpolo Vitrified Private Limited

.....Applicant

.....Respondent

Order delivered on 17/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, as the Hon'ble Member (Judicial) and Hon'ble Member (Technical) are holding multiple Benches, re-Notify on 29.11.2022.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)